

With 10/551/91

OA 552/91

ONUR & ND

82 MRR
82 NNS.

(9)

Adjourned at the
request of the Counsel for the
Govt. portion to 1.6.92 for
final hearing.

No. further adjournment
will be granted.

by
NVR & ND
2.3.4.92

1.6.92
(4)

Mr. MRR Nair
Mr. P. Madhusoodhanan

At the request of the
learned Counsel for the applicant,
Call on 17.6.92

Pleadings
are complete
for

3
(AVH)

Sd/-
(SOM)

17.6.92 1-6-92
Mr. MRR Nair
Mr. Madhusoodhanan for Govt.
Due to paucity of time, list for
final hearing on 2.7.92

AVH
17.6
Sd/-
SOM
17.6

7.7.92
(16)

Mr. MRR Nair
Mr. PC Madhusoodhan

At the request of the
learned Counsel for the
applicant list for final
hearing on 16.7.92

✓

(AVH)

(PS HM)

7.7.92

16.7.92
(17)

Mr. MRR Nair
Mr. Sugunapalan

List for final hearing
on 30.7.92 A/W OA-551/91

(AVH)

(SPM)

16-7-92

16-7-92
(17)

Mr. MRR Nair
Mr. Sugunapalan

The learned counsel for the applicant
has produced some document which may be brought
on record along with additional rejoinder.

List for final hearing on 30.7.92

✓
(AVH)

✓
(SPM)

16-7-1992

Addl. rejoinder
filed on
16/7/92.
B

PSTH AND

Mr. MARRAS

Sch. 8C

At the request of learned counsel

for applicant list for final hearing on 7.8.92
along with OA-551/91.

Adm. register filed in this case

~~along with OA-551/91~~ is amplified.

ph

by
(ND)
397

by
(PSTH)
397

AND

Mr. MARRAS

Sch. 8C by Mr.

Argument heard.

Final orders framed separately

by
(ND)
718

F. Order kept in
OA-551/91.